

October 9, 2026 तक की स्थिति के अनुसार प्रारूप प्रस्ताव दस्तावेजों (ड्राफ्ट ऑफर डॉक्यूमेंट) के संबंध में कार्यवाही की स्थिति PROCESSING STATUS OF DRAFT OFFER DOCUMENTS AS ON OCTOBER 9, 2026 [यदि स्थिति प्रत्येक सप्ताह अपडेट की जाती है और अगली बार October 16, 2026 को समाप्त हो रहे सप्ताह में अपडेट की जाएगी।] [Updated on weekly basis. Next update shall be for the week ending October 16, 2026] भारतीय प्रतिभूति और विनियम बोर्ड (सेयरों का पर्याप्त अर्जन और अधिग्रहण) विनियम, 2011 [सेबी (सबस्टेकिंग एंजिनीयन ऑफ शेयर एंड टेकओवर) रेग्युलेशन, 2011] के तहत राए जाने वाले खुले प्रस्तावों संबंधी दस्तावेजों के संबंध में कार्यवाही की स्थिति Processing status of documents where Open Offers are given under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011									
Sl. No. / क्र. सं.	लक्षित कंपनी (टारगेट कंपनी) Target Company	अर्जकता (एक्वायरर) Acquirer	मर्जर बैंकर (मर्जर बैंकर) Merchant Banker	स्टॉक एक्सचेंज की सार्वजनिक घोषणा भेज जाने की तारीख PA Date	समाचार-पत्रों में विस्तृत सार्वजनिक विवरण (पब्लिक स्टेटमेंट) प्रकाशित होने की तारीख DPS date	प्रारूप प्रस्ताव दस्तावेज प्राप्त होने की तारीख DOD received on	प्रस्ताव (ऑफर) का आकार (करोड़ ₹. में) Offer Size (Rs. Cr)	अंतिम बार सूचना आदि कब भेजी गई / कब प्राप्त हुई Last communication issued/received	कार्यवाही की स्थिति Processing status
1	Federal Mogul Goetze India Limited	Pegasus Holdings III, LLC and Pegasus Parent, L.P.	BoFA Securities India Limited	23-Feb-22	29-Nov-22	01-Dec-22	411.00	Pending in Supreme Court. E-mail dated June 03, 2026 sent to NRO for expeditious hearing.	The matter is sub-judice.
2	BLB LIMITED	DREAM ACHIEVER CONSULTANCY SERVICES PRIVATE LIMITED	Corpwis Advisors Private Limited	17-Jan-24	21-Jan-24	29-Jan-24	31.06	Enforcement Directorate has frozen the assets of the Acquirer and ED has also taken into custody the promoter of the Acquirer. The matter is sub-judice.	The matter is sub-judice.
3	G D Trading and Agencies Limited	Mr. Rajendra Kamalakar Chodankar	Swaraj Shares and Securities Private Limited	23-Apr-24	27-Apr-24	30-Apr-24	4.08	The approvals for underlying transaction which triggered the open offer has been revoked by BSE and Target Company has filed an appeal before SAT.	The matter is sub-judice before SAT.
4	SRI SARVARAYA SUGARS LIMITED	3A Capital Services Limited	Arihant Capital Markets Limited	06-Dec-24	13-Dec-24	20-Dec-24	73.11	Acquirer has filed an appeal in SAT against SEBI direction dated April 01, 2025.	The matter is sub-judice before SAT.
5	Nilachal Refractories Limited	SFAL Speciality Alloys Limited	Narnolia Financial Services Limited	11-Mar-26	18-Mar-26	27-Mar-26	13.16	Reply received on May 27, 2026	Shareholders' approval has been received but in-principle approval of Exchanges for Delisting is pending.
6	Krishna Capital and Securities Limited	Ashu Bishnoi and Yagnik Tank	Grow House Wealth Management Private Limited	26-Mar-26	06-Apr-26	13-Apr-26	3.61	Reply received on September 16, 2026	Under Process
7	ACI Infocom Limited	Mr. Sanjay Natvarlal Mandavia and Ms. Rupal Sanjay Mandavia	Credora Partners Private Limited	10-Aug-26	17-Aug-26	24-Aug-26	5.67	Clarifications sought on Oct 09, 2026	Reply awaited
8	Jai Kallash Namkeen Limited	MR. AMAR PRAMOD TALWAR	GreteX Corporate Services Limited	13-Aug-26	20-Aug-26	28-Aug-26	12.18	Clarifications sought on October 05, 2026	Reply awaited
9	KRONOX LAB SCIENCES LIMITED	INDO BORAX AND CHEMICALS LIMITED (Acquirer) and Zanrock Chemicals Private Limited ("PAC")	IIFL Capital Services Limited	20-Aug-26	28-Aug-26	04-Sep-26	150.51	Reply received on October 06, 2026	Under Process
10	TRIBHOVANDAS BHIMJI ZAVERI LIMITED	GRT JEWELLERS (INDIA) PRIVATE LIMITED	Axis Capital Limited	31-Aug-26	07-Sep-26	15-Sep-26	431.10	Clarifications sought on Oct 07, 2026	Under process
11	Ishaan Infrastructures and Shelters Limited	Misun Pure Lights Private Limited, Ravi Prakash Bothra, Vaishnav Bothra, Rajesh Arora, Ashish Arora, Yasha Bothra, Divyanshi Bothra, Sakshi Bothra, Rejesh Bothra, Sandeep Bothra, Priyanka Baid, Nirmala Bothra, Bothra Corp LLP	NOVUS CAPITAL ADVISORS PRIVATE LIMITED	29-Aug-26	07-Sep-26	11-Sep-26	8.89	Reply received on October 08, 2026	Under Process
12	Kenrik Industries Limited	Darsh Advisory Private Limited	V C Corporate Advisors Private Limited	27-Aug-26	03-Sep-26	10-Sep-26	3.24	Clarifications sought on October 05, 2026	Reply awaited
13	Niks Technology Limited	Mr. Nilesh Jayantilal Patel, Mr. Vishal Jayantilal Patel and Mr. Bharatkumar Pravinchandra Keshrani	Navigant Corporate Advisors Limited	08-Sep-26	16-Sep-26	23-Sep-26	31.52	Clarifications sought on October 09, 2026	Reply awaited
14	Arnold Holdings Limited	Pawankumar Nathmal Mallawat, Allwin Securities Limited, and Keemtee Financial Services Limited	Sobhagya Capital Options Private Limited	08-Sep-26	17-Sep-26	23-Sep-26	11.59	Clarifications sought on October 06, 2026	Reply awaited
15	GSL Securities Limited	Mr. Shrikant Mitesh Bhangdiya, Ms. Aarti Shrikant Bhangdiya and Ms. Sonal Kiritkumar Bhangdiya	Mark Corporate Advisors Private Limited	16-Sep-26	23-Sep-26	30-Sep-26	4.67	Clarifications sought on October 01, 2026	Reply awaited
16	Mayur Leather Products Limited	Mr. Ghanashyam Hansrajani	Bonanza Portfolio Limited	15-Sep-26	22-Sep-26	29-Sep-26	3.51	DLOF received on September 29, 2026	Under process
17	G-Tec Jainx Education Limited	M/s. G-TEC Education Private Limited	Navigant Corporate Advisors Limited	28-Sep-26	30-Sep-26	08-Oct-26	7.68	DLOF received on October 08, 2026	Under process
18	Oseaspre Consultants Limited	Nimesh Sahadeo Singh	Navigant Corporate Advisors Limited	19-Sep-26	22-Sep-26	29-Sep-26	0.87	DLOF received on September 29, 2026	Under process
19	D. D. VENTURES LIMITED	Mr. Raunak Agarwal	Fintellectual Corporate Advisors Private Limited	18-Sep-26	25-Sep-26	05-Oct-26	0.25	DLOF received on October 05, 2026	Under process
20	Technojat Consultants Limited	Mr. Nimesh Sahadeo Singh	Navigant Corporate Advisors Limited	18-Sep-26	22-Sep-26	29-Sep-26	0.87	DLOF received on September 29, 2026	Under process
21	Kapil Raj Finance Limited	Arpit Agarwal, Megha Agarwal and Megha Agarwal	Novus Capital Advisors Private Limited	21-Sep-26	28-Sep-26	06-Oct-26	22.22	Clarifications sought on October 08, 2026	Reply awaited

यदि उपरोक्त प्रारूप प्रस्ताव दस्तावेजों के संबंध में कोई मांगवाली नहीं की गई है या कार्रवाई करने में बहुत अधिक देरी हुई है, तो इसे में मर्जर बैंकर / कंपनी द्वारा मामले के संबंध में मध्य महापबंधक, श्री योगेश दास (demonais@sebi.gov.in) या कार्यालय निदेशक, श्री जीवन सेनगोटे (neevan@sebi.gov.in) से किना किसी शिष्टाचार के संपर्क कर सकते हैं / सकती हैं।